

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 387 of 96

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

ARUN KR. SINHA

VS

UNION OF INDIA & ORS

For the applicant : Mr.K.Sarkar, counsel

For the respondents: Mr.S.N.Das, counsel

Heard on : 9.2.99

Order on : 9.2.99

O R D E R

S.N.Mallick, VC

Heard both the counsel. When the matter is taken up for hearing Mr.K.Sarkar, 1d. counsel for the petitioner submits an instruction that his client is no longer interested in proceeding with this matter. The application is therefore dismissed for non-prosecution. No order as to costs.

DR. J. N. SINGH

MEMBER (A)

in


VICE-CHAIRMAN